

THE OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
PATIALA HOUSE COURT, NEW DELHI DISTRICT, NEW DELHI

ORDER

Sub: **Advisory for isolation / self quarantine:**

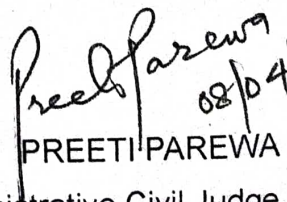
This Office has been informed that Ms. Rajni Pokhriyal (JJA), posted in C.A Branch, Patiala House Courts, New Delhi has been tested Corona / Covid-19 Positive on 08.04.2021.

The said official is allowed quarantine/Isolation for 14 days w.e.f 08.04.2021 in accordance with the protocol/ guidelines issued by the Government of India / Government of NCT of Delhi and is directed to take all necessary precautions as per the advisory / guidelines of the competent authorities and submit his Corona Test Report immediately after completing the said quarantine period.

Further, It is stated that she came into primary contact with Ms. Manju Rana (SJA), Sh. Hari Lal (JA), Ms. Meena Thapa (JA), Sh. Raj Kishore (JA), Ms. Taruna (JJA), Sh. Amit Kumar (JJA), Ms. Suman Bisht (JJA), Sh. Lalit Kumar (Peon), Ms. Manju Rawat (Peon) and Ms. Madhvi Sharma (Peon) on 06.04.2021.

Therefore, Ms. Manju Rana (SJA), Sh. Hari Lal (JA), Ms. Meena Thapa (JA), Sh. Raj Kishore (JA), Ms. Taruna (JJA), Sh. Amit Kumar (JJA), Ms. Suman Bisht (JJA), Sh. Lalit Kumar (Peon), Ms. Manju Rawat (Peon) and Ms. Madhvi Sharma (Peon) are allowed quarantine/Isolation for 05 days from the date of their last contact with the corona positive person in accordance with the protocol/ guidelines issued by the Government of India/ Government of NCT of Delhi.

This order is being issued on the recommendations of the Corona Virus Crisis Management Committee of PHC, New Delhi and with the approval of the Ld. Principal District & Sessions Judge, PHC, New Delhi.


08/04/2021
PREETI PAREWA

Administrative Civil Judge
Patiala House Courts, New Delhi